

- (c) the details of organisations engaged in this field;
- (d) whether talents and cultures facing extinction are being preserved;
- (e) if so, the manner in which this is being done; and
- (f) the amount spent on the protection/upgradation/propagation of cultural diversity during 1997-98 and 1998-99, State-wise and organisation-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (f) the information sought for is being compiled and will be laid on the Table of the House.

Complaints against Sewerage System

3180. SHRI P. SANKARAN: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

- (a) whether the Government have received complaints from the residents of Lodhi Road Complex against bad sewerage/drainage system in the colony;
- (b) if so, the details thereof;
- (c) the measure taken to improve the civic amenities therein;
- (d) whether the Government also consider to construct boundary wall in the complex;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Yes, Sir.

(b) Five complaints of blockage of sewer in different pockets of the quarter were received during the last two months and the same were attended to immediately.

(c) MCD have installed four new pumps for pumping of sewerage, which has improved the position of sewage system.

(d) Yes, Sir.

(e) Boundary wall is proposed to be constructed in phases. Works under Phase-I have already been sanctioned.

(f) No applicable in view of answer to part (e) above.

[*Translation*]

Monitoring of Centrally Sponsored Schemes

*3181. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Department of monitoring has been set up by the Government to ensure the proper implementation of Centrally Sponsored Schemes; and

(b) if so, the details of the persons arrested and the action taken against them for not implementing the schemes properly during the last three years and current year, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) Does not arise.

[*English*]

Freedom Fighter Pension

3182. SHRI MADHUKAR SIRPOTDAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the criteria for defining a 'freedom fighter' for making the person eligible for getting various benefits and privileges under the "Freedom Fighter Pension";

(b) if so, the details thereof; and

(c) the total number of pending cases, till date, State-wise?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) For the purpose of grant of pension under the "Swatantrata Sainik Samman Pension Scheme, 1980", a freedom fighter is:—

(A) A person who had suffered a minimum imprisonment of six months in the mainland